

# CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

CP No. 86/2021 in OA No. 213/2020

This the 13th day of May, 2021

(Through Video Conferencing)

## Hon'ble Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Tarun Shridhar, Member (A)

Pankaj Kumar Choudhary, S/o Shri S. S. Choudhary, Aged about 45 year, Resident of IInd/3, Gandhi Nagar, Bajaj Nagar Marg, Jaipur -302015. (Rajasthan).

... Petitioner

(By Advocate : Mr. K. Sudhaker Reddy)

#### Versus

Hemant Gera (IAS), Principal Secretary (DOPT), State of Rajasthan through its Secretary, Department of Personnel, Government of Rajasthan, Secretariat, Jaipur, Rajasthan.

... Respondent

(By Advocate : Mr. Manish Singhvi (Sr. Advocate), Mr. R. V. Sinha with Mr. Amit Sinha Mr. Gyanendra Singh and Mr. D. K. Devesh)

### ORDER (ORAL)

# Justice L. Narasimha Reddy, Chairman:

This Contempt Petition is filed alleging that the respondents did not implement the order dated 10.12.2020 passed by the Tribunal in OA No. 213/2020.

- 2. Today, it is reported that the order has since been complied with.
- 3. Accordingly, the Contempt Petition is closed.

(Tarun Shridhar) Member (A) (Justice L. Narasimha Reddy) Chairman

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